THE MINISTER OF STATE IN THE MINISTRY OF ATTERNAL ALFAIRS (SHRI SURLNDRY PAL SINGH): (a) Yes. Sur

- (b) to (d) The Pikistani political leaders were unable to convince the displaced Pakistani nationals that requisite conditions prevailed in Pakist n for their safe return. This was reflected in the reports received by Government Some refugees, however, have since returned to Pakistan in small groups
- (e) It would not be in the public interest to do so.

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Visit by Chief Settlement Commissioner to Retugee Camps

1717 SHRI JAIRAMDAS DAULAT RAM Will the Minister of SUPPLY AND REHABILITATION be pleased to state

- (a) whether the Chief Settlement Commissioner of Rcb ibilitation had recently visited Jaipur in connection with matters relating to the refugees from Sind now living in Rajasthan camps,
- (b) whether he had visited some refugee camps also,
- (c) if so, wheth r he has submitted any report in this rega d,
- (d) what is the number of refugees from Sind in the Raja than Camps,
- (e) what was their number according to each earlier pendical reports received by the Chief Settlen int Commissioner from Rajasthan Government, and
- (f) whether Gov rnment will place on the Table of the Hou e the report of the Chief Settlement Comm stoner on his impressions of his visit of Ja pur?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILI TATION (SHRI G VENKATSWAMY) (a) The Officer in question had gone to Jaipur to attend the Nii th Orientation Course for Chief Vigilance Officers from 2nd to 6th November, 1973

- (b) and (c) Do not arise.
- (d) The number of these Pak Nationals from Sind staving in the camps in Rajasthan as on 1 11 1973 was 48,088

(e) The position is reported as under:

	As	on	Number of these persons in Rajasthan	
				Camps
1-6 1973				53,234
1.7 1973				51,034
1-8-1973				49,219
1-9-1973				48,850
1-10-1973				48,383

(f) Does not arise, in view of the reply given at (a), (b) and (c) above

Maternity leave benefits to female workers in Chemical Industries

1718 SHRI SANAT KUMAR RAHA: Will the Minister of LABOUR be pleased to state whether Government propose to extend the maternity leave benefit to the category of female workers drawing emolity ments between Rs 500 and 700 per month in Chemical industries covered under Employees State Insurance Act?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) The matter is being examined

Financial allocation for the projects in the Ministry of External Affairs

- 1719 SHRI SHYAMLALGUPTA Will the Minister of EXTERNAL AFFAIRS be pleased to state
- (a) the financial allocation made during the Fourth Plan period in respect of schemes/projects concerning the Ministry of External Affairs,
- (b) what will be the likely expenditure by the end of the Fourth Plan,
- (c) what is the percentage of shortfall or enhancement of expenditure in respect of various schemes/projects, and
 - (d) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRAPAL SINGH) (a) No such allocation was made in the Lourth Plan for the Minister of External Affairs whose expenditure is entirely non-plan

- (b) Does not arise
- (c) Does not arise
- (d) Does not arise.